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Title: Regarding the increase of limit of Rs. 1 Crore to Rs. 5 Crore for easy transactions of farmers.

DR. T. R. PAARIVENDHAR (PERAMBALUR): Hon. Speaker, Sir, to give relief to the rural economy, the Government has exempted Agricultural Produce Marketing Committees (APMCs) from the purview of the two per cent tax deducted at source on payments above Rs.1 crore. The two per cent TDS was introduced to discourage cash transactions and to encourage transition towards a less-cash economy. Speaker, Sir, I would like to suggest to the Minister of Finance to increase the limit of Rs.1 crore to Rs.2.5 crore or Rs.5 crore to help traders who are facing problems in making payment to farmers who refuse to accept cheques. The traders cannot absorb the two per cent TDS. The problems of farmers are really genuine. They come to towns to sell their agricultural products and use cash to purchase seeds, fertilisers and other farm inputs. Villages do not have efficient banking facilities like towns. Hon. Speaker, Sir, through you I would like to urge upon the Minister of Finance to increase the limit of Rs.1 crore to Rs.5 crore so that there can be easy transactions.

माननीय अध्यक्ष: श्री कुलदीप राय शर्मा को डॉ. टी.आर. पारिवेन्धर द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।

